

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: (non-gazettedsectionmainwing@gmail.com)

Subject: Declaration of non-sitting day on 28th September, 2023 (Thursday) and 30th September, 2023 (Saturday) in lieu of that 21st October, 2023 and 4th November, 2023 (Saturday) as working days, respectively.

NOTIFICATION

No. 1820 of 2023/RG/NG-15(I) Dated: 31-08-2023

It is hereby notified that 28th September, 2023 (Thursday) and 30th September, 2023 (Saturday) are declared as non-sitting days and in lieu of that 21st October, 2023 and 4th November, 2023 (Saturday), respectively, are declared as working days for the Hon'ble High Court of Jammu & Kashmir and Ladakh.

By order;


31.08.23
(Shahzad Azeem)
Registrar General

No. 38914-30 of 2023/RG/NG Dated: 31-08-2023

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of His Lordship.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
3. Director, J&K Judicial Academy, Moominabad, Batamalo, Srinagar
4. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat, Srinagar
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar
7. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
8. Registrar Administration/Recruitment, High Court Main Wing, Srinagar
9. Director Finance, High Court Main Wing, Srinagar
...for information.
10. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
11. Administrative Officer, Office of Advocate General, Srinagar for information of Ld. Advocate General.
12. Incharge Library, High Court of J&K, Jammu/Srinagar for keeping up of the record of the same.
13. Notice Board for display of the said order.
14. Order Book.


31.08.23.
Registrar General